



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.01.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 22.01.2026 were not taken up. The next date of Hearing in the matters is **28.01.2026**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023 Part Heard	Committee of Creditors of Shree Maheshwar Hydrel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	Deepak Khurana	Abhishek Puri- R1 Aakarshan Sahay- R2
2.	Comp. App. (AT) (Ins) No. 406 of 2025 Part Heard	Samit Madhup Lal & Anr. Vs. Ankit Goel, RP D.K. Realty (India) Pvt. Ltd. & Anr.	Animesh Rastogi	Swechcha Mishra Sandeep Vij- R1 Niraj Shamiyal- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)